## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

IB. No. (IB)-400(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Union Bank of India Vs. Ashoka Maltiyarn Mills Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Present: Mr. Brijesh Kumar Tamber for IRP

## Order

Mr. Brijesh Kumar, Advocate has appeared on behalf of the RP. It is submitted that the report has been filed with the Registry. The COC had also proposed the name of Mr. Pinaki Cirka, the IRP as the RP in this case. Let the RP take all steps as required under the statue and file its report within the time.

No further orders are called for.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)

Sd = /-